

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/01/2019

T.A./260/7/2014

R S KHADIA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:22

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. J.R. Deo (On behalf of Mr. G. Mishra)

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears on behalf of the applicant. Applicant was also not represented on 15.05.18, 15.09.18, 30.11.18 and 24.12.18. After 13.09.2016 the applicant is not appearing in this case since he has lost interest. Hence the O.A. is dismissed for default.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>

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